

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.573/2002

Wednesday this the 11th day of September, 2002

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN  
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

J.C.Bose, UDC  
Customs House, Cochin.9.

..Applicant

(By Advocate Mr.KV Kumaran)

V.

1. The Commissioner of Customs,  
Customs House, Cochin.9.
  2. Union of India, represented by  
Secretary,  
Ministry of Finance, New Delhi..
- ..Respondents

(By Advocate Mr.A.Sathianathan (not present))

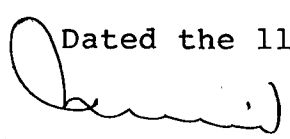
The application having been heard on 11.9.2002, the  
Tribunal on the same day delivered the following:

O R D E R


HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

When the matter came up for admission,  
learned counsel of the applicant seeks permission to  
withdraw this application giving liberty to the  
applicant to seek ante dated promotion as U.D.Clerk  
with the department. Liberty is granted and the  
application is closed as withdrawn. No costs.

Dated the 11th day of September, 2002

  
T.N.T. NAYAR  
ADMINISTRATIVE MEMBER

(s)

  
A.V. HARIDASAN  
VICE CHAIRMAN